

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (T) No. 3241 of 2019

M/s. Castrol India Ltd, Petitioner

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: M/s. M.S. Mittal (Senior Advocate), Rahul
Lamba, Advocate

For the Respondents: Mr. Sachin Kumar, Addl. A.G.-II

Oral Order
07/Dated: 09.07.2020

As prayed on behalf of the State, put up this matter on
13.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)